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व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 15/01/2024

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1775719/ 06	Opp. No. AMD- 806400	M/S. T.C.PATEL & CO. / MR.B.C.PATEL V/s M/S. LOYAL REGISTRATION SERVICES. / ALLIED TRADERS AND EXPORTERS	Shivangi Rana, Hearing Officer Main Matter
02	1721471/ 09	Opp. No. AMD- 761594	M/S. H K ACHARYA AND COMPANY / TEMPSESNS INSTRUMENTS (I) PVT LTD. V/s M/S. DE PENNING & DE PENNING.	Shivangi Rana, Hearing Officer Main Matter
03	4502003/ 03	Opp. No. AMD- 1147054	M/S. T.C.PATEL & CO./ APEX HOMENEEDS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 V/s M/S. LALJI ADVOCATES / ROOP INDUSTRIES.	Shivangi Rana, Hearing Officer Rule 46(2)

04	2084690/ 10	Opp. No. AMD- 808242	M/S. K.C. PATEL & CO./ NIKKO SCIENTIFIC & MEDICAL DEVICES PVT. LTD. V/s M/S. P. K. ARORA / RAJ VIJAY CORPORATION (UNIT-II)	Shivangi Rana, Hearing Officer Rule 46(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1786499/ 05	Opp. No. AMD- 767891	M/S. K.C. PATEL & CO. / THOR DRUGS PVT. LTD. V/s M/S. V. A. ASSOCIATES. / LUPIN LIMITED	Shivangi Rana, Hearing Officer Main Matter
06	1786501/ 05	Opp. No. AMD- 767044	M/S. K.C. PATEL & CO. / HIMANSHU MUKTILAL ZOTA. V/s M/S. KIRAN MEHTA / AJANTA PHARMA LTD.	Shivangi Rana, Hearing Officer Main Matter
07	4741096/ 05	Opp. No. AMD- 1104094	M/S. ASHWANI KUMAR GUPTA / NEUPRON PHARMACEUTICALS PRIVATE LIMITED. V/s M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Ashish Pandey Asst. Registrar Rule 46(2)
08	4849577/ 05	Opp. No. AMD- 1110746	M/S. ASHWANI KUMAR GUPTA / NEUPRON PHARMACEUTICALS PRIVATE LIMITED. V/s M/S. MADAMSER & CO. / AJANTA PHARMA LTD.	Ashish Pandey Asst. Registrar Rule 46(2)

09	4220308/ 05	Opp. No. AMD- 1020285	M/S. NAYAN J. RAWAL. / CADILA HEALTHCARE LIMITED. V/s M/S. REMFRY & SAGAR. / CEVA SANTE ANIMALE.	Ashish Pandey Asst. Registrar Rule 46(2)
10	4862452/ 05	Opp. No. AMD- 1126264	M/S. LABDHI KOCHAR & ASSOCIATES. / VIJYASAN PHARMACEUTICAL PRIVATE LIMITED. V/s M/S. AJANTA PHARMA LTD	Ashish Pandey Asst. Registrar Rule 46(2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1786579/ 05	Opp. No. AMD- 767043	M/S. GAUTAM & COMPANY. / SHRI ANOOP SINGH CHAUHAN V/s M/S. KIRAN MEHTA. / AJANTA PHARMA LTD.	Shivangi Rana, Hearing Officer Rule 46(2)
02	1786579/ 05	Opp. No. AMD- 766286	M/S. GAUTAM & COMPANY. / SHRI ANOOP SINGH CHAUHAN V/s M/S. VISHESH & ASSOCIATES. / ALKEM LABORATORIES LIMITED	Shivangi Rana, Hearing Officer Rule 46(2)
03	1786838/ 05	Opp. No. AMD- 822476	M/S. D. C. DANI & ASSOCIATES. / MRS. KAUSHAL JIGARBHAI SHAH V/s M/S. SUN PHARMA LABORATORIES LIMITED.	Shivangi Rana, Hearing Officer Main Matter

04	1786906/ 05	Opp. No. AMD- 783889	M/S. BALCHANDRA A. SONI. /A.SAJ AGRICARE PVT.LTD. V/s M/S. VISHESH & ASSOCIATES / UNITED PHOSPHORUS LIMITED	Shivangi Rana, Hearing Officer IP dated 03/02/2014
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1786580/ 05	Opp. No. AMD- 768258	M/S. GAUTAM & COMPANY. / SHRI ANOOP SINGH CHAUHAN. V/s M/S. SURESH M. UPADHYAYA. / CADILA HEALTHCARE LIMITED	Shivangi Rana, Hearing Officer IP dated 31/12/2012
06	1786948/ 30	Opp. No. AMD- 770196	M/S. TRADESAFE. / MEHMOOD USMAN KASMANI. V/s M/S. MOHAN ASSOCIATES / T.T. KRISHNAMACHARI & CO	Shivangi Rana, Hearing Officer Rule 46(2)
07	1030077/ 14	Opp. No. AMD- 195359	M/S. R.R SHAH& CO. / URMIN PRODUCTS PVT. LTD.. V/s M/S. JATIN Y. TRIVEDI / BABUL PRODUCTS.	Ashish Pandey Asst. Registrar Main Matter
08	1529390/ 05	Opp. No. AMD- 729856	M/S. REKVINA PHARMACEUTICALS PVT.LTD. V/s M/S. FATEHCHAND C. SHAH & CO. / BIOCHEM PHARMACEUTICAL INDUSTRIES LIMITED.	Ashish Pandey Asst. Registrar Main Matter

09	1529390/ 05	Opp. No. AMD- 731002	M/S. REKVINA PHARMACEUTICALS PVT.LTD. V/s M/S. SUSHANT M. SINGH & ASSOCIATES. / VIRBAC ANIMAL HEALTH INDIA PRIVATE LIMITED.	Ashish Pandey Asst. Registrar Rule 45(2)
10	4652557/ 19	Opp. No. AMD- 1091824	M/S. KAUSHIKCHANDRA AMBALAL BAROT. / UNITY GYPTECH PRODUCTS. V/s M/S. ALBA LAW OFFICES / UNITY BUILDWELL LIMITED	Ashish Pandey Asst. Registrar Rule 46(2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3165078/ 17	Opp. No. AMD- 983293	M/S. TRADESAFE. / RUKMANI DEVI V/s M/S. GAURAV SONI, ADVOCATE. / DINESH AGARWAL.	Shivangi Rana, Hearing Officer Main Matter
02	1771286/ 30	Opp. No. AMD- 876996	M/S. Y. J. TRIVEDI & CO. / LAXMI SNACKS PVT. LTD. V/s M/S. R.K. DEWAN & CO. / PARLE PRODUCTS PVT. LTD	Shivangi Rana, Hearing Officer Main Matter
03	1786947/ 29	Opp. No. AMD- 771344	M/S. TRADESAFE. / MEHMOOD USMAN I KASMANI. V/s M/S. GODREJ AGROVET LTD..	Shivangi Rana, Hearing Officer Main Matter
04	1786947/ 29	Opp. No. AMD- 765919	M/S. TRADESAFE. / MEHMOOD USMAN KASMANI. V/s M/S. MOHAN ASSOCIATES / AMUDHAM DAIRY PRODUCTS PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter

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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1786947/ 29	Opp. No. AMD- 770197	M/S. TRADESAFE. / MEHMOOD USMAN KASMANI. V/s M/S. MOHAN ASSOCIATES / T.T. KRISHNAMACHARI & CO.	Shivangi Rana, Hearing Officer Main Matter
06	1102243/ 24	Opp. No. AMD- 166950	M/S. SUPERFASTACTION REGISTRATION SERVICE. / SANGAM PRINTS. V/s M/S. SURESH & COMPANY / SANGAM (INDIA) LIMITED	Ashish Pandey Asst. Registrar Main Matter
07	1030091/ 28	Opp. No. AMD- 195376	M/S. R.R SHAH& CO. / URMIN PRODUCTS PVT. LTD. V/s M/S.Y. J. TRIVEDI & CO. / BABUL PRODUCTS.	Ashish Pandey Asst. Registrar Main Matter
08	5022703/ 06	Opp. No. AMD- 1120138	M/S. TECHMETIX LEGAL SERVICES. / METASTEEL PREFAB PRIVATE LIMITED V/s M/S. ROSHAN R. TOTALA. / METAROLLS ISPAT PVT LTD.	Ashish Pandey Asst. Registrar Rule 45(2)

09	5016259/ 44	Opp. No. AMD- 1130893	M/S. KARNI TRADE MARKS. / DR. SANJAY M. SALI V/s M/S. HARISH KUMAR ADV. / PRATIBHA	Ashish Pandey Asst. Registrar Rule 45(2)
10	4714305/ 05	Opp. No. AMD- 1103643	M/S. K.C. PATEL & CO. / PRIDE HEALTHCARE LLP. V/s M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD	Ashish Pandey Asst. Registrar Rule 45(2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	5011772/ 30	Opp. No. AMD- 1142833	M/S. ASHOK SONI, ADVOCATE. / ANAND PUKHRAJ LAKHARA V/s M/S. THE KESAVI. / MR. MOHIT NAWANDHAR.	Ashish Pandey Asst. Registrar Rule 45(2)
02	5011591/ 05	Opp. No. AMD- 1129747	M/S. R. R. SHAH & CO. / TORRENT PHARMACEUTICALS LIMITED. V/s M/S. SUN PHARMA LABORATORIES LIMITED	Ashish Pandey Asst. Registrar Rule 45(2)
03	4862452/ 05	Opp. No. AMD- 1125869	M/S. LABDHI KOCHAR & ASSOCIATES. / VIJYASAN PHARMACEUTICAL PRIVATE LIMITED. V/s M/S. ARCHANA SAHADEVA / MACLEODS PHARMACEUTICALS LIMITED	Ashish Pandey Asst. Registrar Rule 46(2)

04	4694805/ 17	Opp. No. AMD- 1099813	M/S. SHIVAM REGISTRATION CO. / SHIV INDUSTRIES V/s M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA / PRINCE PIPES & FITTINGS LTD	Ashish Pandey Asst. Registrar Rule 45(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1773229/ 05	Opp. No. AMD- 817939	M/S. R. R. SHAH & CO. / TORRENT PHARMACEUTICALS LIMITED. V/s M/S. LALL & SETHI.	Ashish Pandey Asst. Registrar Rule 45(2)
06	1907243/ 43	Opp. No. AMD- 792948	M/S. GAUTAM & COMPANY / TREE HOUSE RESORTS PVT. LTD. V/s M/S. THAKKAR ASSOCIATE / THE TREE HOUSE EDUCATION AND ACCESSORIES PVT. LTD.	Ashish Pandey Asst. Registrar Rule 45(2)
07	1783924/ 05	Opp. No. AMD- 816237	M/S. R.R SHAH& CO. / RELIANCE HEALTHCARE PVT. LTD. V/s M/S. GALPHA LABORATORIES LIMITED.	Ashish Pandey Asst. Registrar Rule 46(2)
08	1783924/ 05	Opp. No. AMD- 815785	M/S. R.R SHAH& CO. / RELIANCE HEALTHCARE PVT. LTD. V/s M/S. K.C. PATEL & CO. / SHALMAN PHARMACEUTICALS PVT. LTD.	Ashish Pandey Asst. Registrar Rule 46(2)

09	1784095/ 16	Opp. No. AMD- 808043	M/S. TRADESAFE. / SHREE TIRUPATI COURIER SERVICES PVT. LTD. V/s M/S. ANAND AND ANAND. / TATA SONS LIMITED	Ashish Pandey Asst. Registrar Rule 45(2)
10	1772754/ 03	Opp. No. AMD- 779934	M/S. D.C. DANI & ASSOCIATES. / NITIN GANDALAL SHAH. V/s M/S. R. V. R ASSOCIATES. / MEDMANOR ORGANICS PVT LTD.	Shivangi Rana, Hearing Officer Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1785952/ 05	Opp. No. AMD- 846985	M/S. H K ACHARYA AND COMPANY. / SHINE PHARMACEUTICALS LTD. V/s M/S. LALJI ADVOCATES. / ALGEN HEALTHCARE.	Shivangi Rana, Hearing Officer Main Matter
02	1785952/ 05	Opp. No. AMD- 852535	M/S. H K ACHARYA AND COMPANY. / SHINE PHARMACEUTICALS LTD. V/s M/S. ADITYA & ASSOCIATES. / DR REDDY'S LABORATORIES LTD.	Shivangi Rana, Hearing Officer Main Matter
03	1785953/ 05	Opp. No. AMD- 791699	M/S. SHINE PHARMACEUTICALS LTD. V/s M/S. U.G.PARULKAR, ADVOCATE / CIPLA LIMITED	Shivangi Rana, Hearing Officer Rule 45(2)
04	1785955/ 05	Opp. No. AMD- 840352	M/S. H K ACHARYA AND COMPANY. / SHINE PHARMACEUTICALS LTD. V/s M/S. ASHOKA TRADE MARKS CO. / RAPROSS PHARMACEUTICALS PVT .LTD.	Shivangi Rana, Hearing Officer Main Matter

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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1785955/ 05	Opp. No. AMD- 841502	M/S. H K ACHARYA AND COMPANY. / SHINE PHARMACEUTICALS LTD. V/s M/S. VISHESH AND ASSOCIATES / CACHET PHARMACEUTICALS PVT LTD.	Shivangi Rana, Hearing Officer Main Matter
06	1785955/ 05	Opp. No. AMD- 841136	M/S. H K ACHARYA AND COMPANY. / SHINE PHARMACEUTICALS LTD V/s M/S. V.A. ASSOCIATES / LUPIN LIMITED	Shivangi Rana, Hearing Officer Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1785957/ 05	Opp. No. AMD- 791512	M/S. SHINE PHARMACEUTICALS LTD. V/s M/S. NANAVATI & NANAVATI ADVOCATES. / ALEMBIC PHARMACEUTICALS LTD.	Shivangi Rana, Hearing Officer Main Matter
02	1785960/ 05	Opp. No. AMD- 815838	M/S. SHINE PHARMACEUTICALS LTD V/s M/S. REMFRY & SAGAR.	Shivangi Rana, Hearing Officer Rule 45(2)
03	1786126/ 25	Opp. No. AMD- 836582	M/S. RAJENDRA H. BHANSALI. /TAJARAM MEGHARAM MODI V/s M/S. S.SINGH & ASSOCIATES / M/S. BRIJ & CO.	Shivangi Rana, Hearing Officer Rule 45(2)

04	1786203/ 05	Opp. No. AMD- 779828	M/S. R. R. SHAH & CO. / TORRENT PHARMACEUTICALS LTD. V/s M/S. SHALINA LABORATORIES PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1772254/ 05	Opp. No. AMD- 780842	M/S. BRAHMBHATT & ASSOCIATES. / ARPIT VADILAL PATEL V/s M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Shivangi Rana, Hearing Officer Main Matter
06	1772317/ 01	Opp. No. AMD- 780406	M/S. ATUL LIMITED V/s M/S. W. S. KANE & CO. / PRISM CEMENT LIMITED	Shivangi Rana, Hearing Officer Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1779512/ 05	Opp. No. AMD- 780873	M/S. D.C. DANI & ASSOCIATES. / GOPAL SHANKAR PRASAD V/s M/S. SUSHANT M. SINGH & ASSOCIATES. / VIRBAC ANIMAL HEALTH INDIA PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
02	1779519/ 29	Opp. No. AMD- 777398	M/S. Y. J. TRIVEDI & CO. / ADANI WILMAR LIMITED V/s M/S. L.R. SWAMI CO. / S.A.S. REFINERIES (P) LTD.	Shivangi Rana, Hearing Officer Main Matter
03	1779524/ 29	Opp. No. AMD- 777399	M/S. Y. J. TRIVEDI & CO. / ADANI WILMAR LIMITED V/s M/S. L.R. SWAMI CO. / S.A.S. REFINERIES (P) LTD.	Shivangi Rana, Hearing Officer Main Matter
04	1780860/ 03	Opp. No. AMD- 783089	M/S. KIRANKUMAR J. JASANI, ADVOCATE. / SHRI BHARATKUMAR RAMJIBHAI MIRANI. V/s M/S. DELHI REGISTRATION SERVICE. / S.P.PRODUCTS (INDIA)	Shivangi Rana, Hearing Officer Main Matter

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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1781413/ 05	Opp. No. AMD- 806117	M/S. D. C. DANI & ASSOCIATES. / AMIT ASHOK SHARMA V/s M/S. V. RAVI, ADVOCATE / MICRO LABS LIMITED.	Shivangi Rana, Hearing Officer Main Matter
06	1781554/ 05	Opp. No. AMD- 781534	M/S. K.C. PATEL & CO. / JAYDEEPBHAI PATEL V/s M/S. FATEHCHAND C. SHAH & CO. / HELIOS PHARMACEUTICALS	Shivangi Rana, Hearing Officer Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1781964/ 03	Opp. No. AMD- 778699	M/S. Y. J. TRIVEDI & CO. / FACETS LIFESTYLE PVT. LTD. V/s M/S. LALJI ADVOCATES. / ANANTA MEDICARE LIMITED.	Shivangi Rana, Hearing Officer Main Matter
02	1778121/ 11	Opp. No. AMD- 787472	M/S. BRAHMBHATT & ASSOCIATES. / SANJAYBHAI ODHAVJIBHAI DADHANIA V/s M/S. MAHTTA & CO. / SANDEEP INDUSTRIES.	Shivangi Rana, Hearing Officer Main Matter
03	4720199/ 21	Opp. No. AMD- 1082406	M/S. YOGESH V. PARKHIYA & CO. / HETALBEN BHANUBHAI UKANI V/s M/S. ATUL KUMAR SAHUWALA / ANKUR CHAWLA.	Shivangi Rana, Hearing Officer Rule 45(2)

04	1778167/ 17	Opp. No. AMD- 806509	M/S. K.C. PATEL & CO. / SANJAY VALLABHDAS KANSAGARA V/s M/S. P. S. PAI & CO. / MEHSANA DIST.CO-OP MILK PRODUCER'S UNION LIMITED	Shivangi Rana, Hearing Officer Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4736001/ 05	Opp. No. AMD- 1090475	M/S. SURAJ NASKAR. / OCTALIFE PHARMA V/s M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED.	Shivangi Rana, Hearing Officer Rule 45(2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4824845/ 31	Opp. No. AMD- 1109818	M/S. G. D. BANSAL & ASSOCIATES. / HEMRAJ JAIN S/O. SH. PARASMAL JAIN V/s M/S. LOHIA CHETAN ASHOK. / UTTAMCHAND DURGADASJI GOENKA.	Ashish Pandey Asst. Registrar Rule 46(2)
02	4845103/ 30	Opp. No. AMD- 1111540	M/S. MUKESH H. JANI. / CHANDAK FOOD. PRODUCTS PRIVATE LIMITED V/s M/S. GAUTAM & COMPANY / CHANDAK CHAI (P) LTD.	Ashish Pandey Asst. Registrar Rule 45(2)
03	4961374/ 05	Opp. No. AMD- 1126833	M/S. MUKESH H. JANI. / M/S. AFROWAY PHARMA V/s M/S. UMESH GHANSHAM PARULKAR / GENO PHARMACEUTICALS PRIVATE LIMITED	Ashish Pandey Asst. Registrar Rule 45(2)

04	4897270/ 03	Opp. No. AMD- 1131347	M/S. RAVINDER SINGH / MOHANLAL KARSONDAS MAV (PROPRIETOR OF FORAM DSL TRADERS) V/s M/S. Y. J. TRIVEDI & CO. / JUST SCENTS PRIVATE LIMITED	Ashish Pandey Asst. Registrar Rule 45(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1778304/ 07	Opp. No. AMD- 779584	M/S. BANSAL & COMPANY. / MR.KAILASH GUPTA. V/s M/S. VISHWANATH AND GLOBAL ATTORNEYS. / JUPITER ROCK DRILLS (P) LTD.	Shivangi Rana, Hearing Officer Main Matter
06	1778564/ 07	Opp. No. AMD- 801034	M/S. MR. RAMNIKLAL DHULCHAND JAIN. V/s M/S. P. K. ARORA / PRAKASH AGRICULTURAL INDUSTRIES.	Shivangi Rana, Hearing Officer Rule 46(2)
07	1779014/ 05	Opp. No. AMD- 777526	M/S. SHILPA GUPTA, ADVOCATE. / AERO-CHEM NEUTRON PVT. LTD. V/s M/S. GLENMARK PHARMACEUTICALS LIMITED.	Shivangi Rana, Hearing Officer Rule 46(2)
08	1779015/ 05	Opp. No. AMD- 776236	M/S. SHILPA GUPTA, ADVOCATE. / AERO-CHEM NEUTRON PVT. LTD. V/s M/S. WOCKHARDT LIMITED.	Shivangi Rana, Hearing Officer Rule 46(2)

09	1900747/ 11	Opp. No. AMD- 781696	M/S. T.C.PATEL & CO. / WINTEL CERAMICS PRIVATE LIMITED. V/s M/S. ANAND AND ANAND.	Shivangi Rana, Hearing Officer Rule 46(2)
10	1779016/ 05	Opp. No. AMD- 780008	M/S. SHILPA GUPTA, ADVOCATE. / AERO-CHEM NEUTRON PVT. LTD. V/s M/S. V.A.ASSOCIATES. / LUPIN LIMITED.	Shivangi Rana, Hearing Officer Rule 46(2)



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बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
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Fax No.: 27601779

Time: 11:00 AM

Date: 30/01/2024

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1779166/42	Opp. No. AMD- 775210	M/S. Y. J. TRIVEDI & CO. / PARAM JEWELS PVT. LTD. V/s M/S. G.S.RIJHWANI& CO. / ELLORA TOBACCO CO. LTD.	Ashish Pandey Asst. Registrar Rule 45(2)
02	4429309/19	Opp. No. AMD- 1058391	M/S. NEWTON REGINALD. / PANKAJ SHANTILAL KAILA V/s M/S. DAKSHESH B. MEHTA, ADVOCATE / CERA SANITARYWARE LIMITED.	Ashish Pandey Asst. Registrar Rule 46(2)
03	4395243/20	Opp. No. AMD- 1047378	M/S. ZEUSIP ADVOCATES LLP. / SRI KISHAN MAHESHWARI V/s M/S. UMESH GHANSHAM PARULKAR / GENO PHARMACEUTICALS PRIVATE LIMITED	Ashish Pandey Asst. Registrar Rule 45(2)

04	4566625/ 05	Opp. No. AMD- 1105579	M/S. DINESH & CO. / NOVELIS PHARMACEUTICALS PRIVATE LIMITED V/s M/S. REMFRY & SAGAR	Ashish Pandey Asst. Registrar Rule 45(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1784692/ 24	Opp. No. AMD- 765857	M/S. K.C. PATEL & CO. / MR. VINOD KUMAR HIRALAL LULLA. V/s M/S. H K ACHARYA AND COMPANY. / AUGHT INVESTMENTS PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
06	1785912/ 05	Opp. No. AMD- 764783	M/S. D.C. DANI & ASSOCIATES. / MAHESH RAMSUSHIL DUBEY V/s M/S. MEDLEY PHARMACEUTICALS LIMITED.	Shivangi Rana, Hearing Officer Main Matter
07	1785628/ 05	Opp. No. AMD- 765270	M/S. CADILA PHARMACEUTICALS LTD. V/s M/S. VISHESH & ASSOCIATES. / ALKEM LABORATORIES LIMITED	Shivangi Rana, Hearing Officer Main Matter
08	4549581/ 06	Opp. No. AMD- 1112336	M/S. ABHAY MANOHAR PUROHIT. V/s M/S. SURANA AND SURANA. / ROOTS INDUSTRIES INDIA LIMITED	Shivangi Rana, Hearing Officer Rule 45(2)

09	1774969/ 24	Opp. No. AMD- 790475	M/S. Y. J. TRIVEDI & CO. / SMT. MITALBEN PUNJABI. V/s M/S. P. K. ARORA. / SHYAM LEELA FASHION HOUSE PVT. LTD.	Shivangi Rana, Hearing Officer Rule 46(2)
10	1774968/ 30	Opp. No. AMD- 786593	M/S. Y. J. TRIVEDI & CO. / HAVMOR ICE CREAM LTD. V/s M/S. FATEHCHAND C. SHAH & CO. / IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT LTD	Shivangi Rana, Hearing Officer Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4531669/ 30	Opp. No. AMD- 1131677	M/S. RAJASTHAN REGISTRATION CENTER. / HARSH WARDHAN AGARWAL S/O. SH. RAMESH CHANDER AGARWAL PROPRIETOR OF M/S. HRS INDUSTRY. V/s M/S. RAO & RAO. / ANNAPURNA APPALAMS.	Ashish Pandey Asst. Registrar Rule 45(2)
02	4659597/ 25	Opp. No. AMD- 1100765	M/S. DIVYA CONSULTANCY. / S Y APPARELS V/s M/S. HIRAL C. JOSHI. / KEWAL KIRAN CLOTHING LTD.	Ashish Pandey Asst. Registrar Rule 46(2)
03	4581824/ 25	Opp. No. AMD- 1107465	M/S. NIKITA SHARMA. / ANKITAADITYA MUNDRA V/s M/S. KHAITAN & CO. / KALPATARU BUSINESS SOLUTIONS PRIVATE LIMITED	Ashish Pandey Asst. Registrar Rule 46(2)

04	4592800/ 03	Opp. No. AMD- 271431	M/S. SAMPAT DHRUV PRADIP. / KEYURBHAI H GHATODIYA V/s M/S. AP ASSOCIATES / MANTHAN DHIRAJLAL RAKHOLIYA	Ashish Pandey Asst. Registrar Rule 45(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1773871/ 41	Opp. No. AMD- 822845	M/S. Y. J. TRIVEDI & CO. / MR. JAGDISHBHAI I. PATEL. V/s M/S. ANAND AND ANAND. / LIBERTY FOOTWEAR COMPANY.	Shivangi Rana, Hearing Officer Main Matter
06	1775296/ 03	Opp. No. AMD- 788842	M/S. SHIV PRAKASH MODI V/s M/S. TRADESAFE. / P.P. HEENA PRODUCTS	Shivangi Rana, Hearing Officer Main Matter
07	1775623/ 05	Opp. No. AMD- 780150	M/S. KIRANKUMAR J. JASANI, ADVOCATE. / MEDICARE HYGIENE PRIVATE LIMITED V/s M/S. WORLDWIDE REGISTRATION BUREAU. / SURENDER GUPTA	Shivangi Rana, Hearing Officer Main Matter
08	1775712/ 24	Opp. No. AMD- 797669	M/S. T.C.PATEL & CO. / KARSHANBHAI L.VEKARIYA V/s M/S. LOYAL REGISTRATION SERVICES. / RSWM LTD.	Shivangi Rana, Hearing Officer Main Matter



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079-27601782
Fax No.: 27601779

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Date: 01/02/2024

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1777476/ 05	Opp. No. AMD- 820533	M/S. R. R. SHAH & CO. / TORRENT PHARMACEUTICALS LTD V/s M/S. V.A.ASSOCIATES. / LUPIN LIMITED	Shivangi Rana, Hearing Officer Rule 46(2)
02	1775810/ 24	Opp. No. AMD- 854028	M/S. GAUTAMCHAND. V/s M/S. WORLDWIDE REGISTRATION BUREAU. / GROVERSONS	Shivangi Rana, Hearing Officer Rule 46(2)
03	1777640/ 21	Opp. No. AMD- 778697	M/S. JASANI & COMPANY. / SHRI PRAVINBHAI RANCHHODBHAI LIMBASIYA V/s M/S. LALJI ADVOCATES / SAGAR METAL INDUSTRIES.	Shivangi Rana, Hearing Officer Main Matter

04	1777909/ 06	Opp. No. AMD- 840092	M/S. R M. GHODASARA. / KOMALBEN VINODBHAI SHETH. V/s M/S. ZEUSIP	Shivangi Rana, Hearing Officer Rule 46(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1776573/ 24	Opp. No. AMD- 781476	M/S. G.S.RIJHWANI& CO. / ANIL JAIN H.U.F. V/s M/S. L.S. DAVAR & CO.	Shivangi Rana, Hearing Officer IP dated 10/09/2012
06	1777885/ 07	Opp. No. AMD- 816841	M/S. T.C.PATEL & CO. / MADHAVJIBHAI N. PATEL. V/s M/S. AMARJIT & ASSOCIATES / KALSI ENGINEERS PVT.LTD.	Shivangi Rana, Hearing Officer Rule 46(2)
07	4853856/ 45	Opp. No. AMD- 1126010	M/S. SUPERFASTACTION REGN. SERVICE / JAYDIPKUMAR KANTIBHAI USDAD. V/s M/S. DHRUVALKUMAR D. BALADHA / KACHHADIYA KRUNAL RAMESHBHAI TRADING	Ashish Pandey Asst. Registrar Rule 45(2)
08	4152261/ 35	Opp. No. AMD- 1118659	M/S. MAKHIJA & ASSOCIATES. / PATHAN NAVROZKHAN ABDULKARIMKHAN TRADING AS HINDUSTAN HING SUPPLYING COMPANY. V/s M/S. ACTIVE REGISTRATION SERVICE / TAJ CABLES PRIVATE LIMITED.	Ashish Pandey Asst. Registrar Rule 45(2)

09	4843315/ 29	Opp. No. AMD- 1105755	M/S. LALITA OMPRAKASH RATHI. V/s M/S. DEEPAK GUPTA. / JSB EVERGREEN SNACKS & SWEETS PVT. LTD..	Ashish Pandey Asst. Registrar Rule 46(2)
10	4840166/ 25	Opp. No. AMD- 1122253	M/S. AJAY GHUSABHAI HADIYA. / NILESHBHAI HIMATBHAI SHELDIYA (TRADING AS KALPTARU WORLD FASHION). V/s M/S. KHAITAN & CO. / KALPATARU BUSINESS SOLUTIONS PRIVATE LIMITED	Ashish Pandey Asst. Registrar Rule 46(2)